GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 536 TO BE ANSWERED ON THE 04th FEBRUARY, 2022

"EMERGENCY CARE AND RECOVERY CENTRES IN GOVERNMENT MEDICAL COLLEGES"

536 SHRI MANNE SRINIVAS REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken any steps for expansion of facilities in Emergency Care and Recovery Centres in some Government Medical Colleges including 10 exclusive beds in each facility along with a team of psychiatrists and nurses to treat the mentally ill patients;
- (b) if so, the details of such steps taken thereof State/UT-wise during the last five years; and
- (c) the details of budget sanctioned/spent for this purpose?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE

(DR BHARATI PRAVIN PAWAR)

(a) to (c): Under the Centrally Sponsored Scheme (CSS), the Government of India provides assistance for setting up of Government medical colleges. In addition, under the National Health Mission, financial assistance upto Rs. 83.20 lakhs is provided to districts out of flexible pool for Non-communicable diseases for early detection, management and treatment of mental disorders/ illnesses. The State/UT-wise details of funds approved under the flexible pool for Non-communicable diseases from 2016-17 to 2020-21 is placed at Annexure.

Annexure

<u>State/UT-wise details of funds (Rs. in lakhs) allocated for the District Mental Health</u> <u>Programme under the Flexible Pool for Non Communicable Diseases during 2016-17 to 2020-21</u>

Rs. in lakhs

RS. In lakus						
S.No.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
1.	Bihar	839.09	139.80	534.30	218.64	226.75
2.	Chhattisgarh	475.77	189.00	569.70	328.70	258.21
3.	Himachal Pradesh	8.76	54.80	3.20	12.86	30.92
4.	Jammu & Kashmir	170.08	36.20	330.90	233.64	219.50
5.	Jharkhand	237.46	41.55	605.78	70.37	18.07
6.	Madhya Pradesh	445.50	127.84	168.00	177.34	214.94
7.	Orissa	601.19	492.49	576.28	301.55	191.10
8.	Rajasthan	1898.15	818.86	160.30	406.24	577.60
9.	Uttar Pradesh	1481.88	1020.00	1747.90	1686.94	1050.00
10.	Uttarakhand	133.22	53.20	528.95	23.70	45.12
11.	Arunachal Pradesh	228.42	133.44	134.00	111.60	177.40
12.	Assam	487.44	267.60	596.67	550.84	68.25
13.	Manipur	306.01	179.10	64.28	157.15	288.96
14.	Meghalaya	102.12	275.27	227.08	102.30	102.00
15.	Mizoram	401.62	232.00	44.92	51.90	38.89
16.	Nagaland	102.64	70.52	86.70	135.88	143.00
17.	Sikkim	138.03	90.82	31.29	50.02	50.40
18.	Tripura	106.28	52.40	42.80	43.52	28.80
19.	Andhra Pradesh	0.00	237.80	267.80	504.30	300.30
20.	Goa	39.80	24.10	18.94	25.11	16.60
21.	Gujarat	258.80	704.00	860.50	558.70	562.70
22.	Haryana	121.72	33.77	101.07	54.58	55.27
23.	Karnataka	1622.11	675.98	658.10	612.10	649.30
24.	Kerala	102.82	100.00	119.70	200.70	318.75
25.	Maharashtra	630.68	225.70	387.60	731.90	471.14
26.	Punjab	303.38	354.20	209.00	142.00	305.20
27.	Tamil Nadu	669.59	74.75	1031.40	1149.70	155.90
28.	Telangana	141.25	63.00	45.00	170.00	304.72
29.	West Bengal	362.57	103.98	244.20	117.63	89.90
30.	A&N Islands	51.27	63.00	9.30	19.75	20.00
31.	Chandigarh	27.45	2.20	3.95	0.00	0.00
32.	D&N Haveli	56.88	20.60	5.00	4.00	3.07
33.	Daman & Diu	4.51	1.50	0.45	1.00	
34.	Delhi	197.43	86.40	90.00	60.00	84.00
35.	Lakshadweep	36.42	14.70	5.20	2.90	7.80
36.	Puducherry	40.67	14.94	16.85	18.21	12.74
